## RAJYASABHA

### Coal linkage in Jharkhand

t2227. SHRI AJAY MAROO: Will the Minister of COAL be pleased to state:

(a) whether Government are considering any proposal to grant 'coal linkage' to the industries going to be set up in Jharkhand;

(b) whether any talks have been held with the Industry Minister of Jharkhand; and

(c) if so, the policy of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (DR. DASARI NARAYANA RAO): (a) to (c) At present coal balance figures of coal companies negate the possibility of grant of linkage to new prospective consumers. But some prospective consumers have taken linkage in past but end use plant is not developing as proposed. The Government is, therefore, considering proposal to grant coal linkage to such units/ industries of various States including Jharkhand which are in the advanced stage of commissioning or the plant is already commissioned, by cancelling some of the non-operative linkages, which needs coal at a much later date. A meeting was held in this regard between CIL/Coal companies and Industry Minister of Jharkhand.

# Taking over of Coal Mines in Jharkhand by private companies

†2228. SHRI AJAY MAROO: Will the Minister of COAL be pleased to state:

(a) whether Government have decided to hand over some Coal Mines to the private companies;

(b) if so, the number of such mines in Jharkhand;

(C) the names of such private companies; and

(d) the present status thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (DR. DASARI NARAYANA RAO): (a) to (d) In order to augment the coal production in the country, the Coal Mines (Nationalisation) Act was amended in 1993 to make eligible industries engaged in manufacturing of

<sup>†</sup>Original notice of the question was received in Hindi.

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[23 December, 2004]

iron and steel and power generation for mining of coal for their captive use. Cement was also added in this category in 1996. Under this category some coal blocks in the State of Jharkhand were also allotted to the following private companies:—

SI. No.	Name Company allocated	Coal block	End use
1. 2. 3. 4.	M/s GVK Power (Goindwal Tokisud North Sahib) Ltd. M/s Domco Smokeless Fuel Lalgarh North		Power generation
	Pvt Ltd.		Pig iron plant
	M/s Corporate Ispat Ltd. M/s Usha Martin Ltd.	Chitarpur Kathauthia	Sponge iron plant Sponge iron and

M/s Usha Martin has submitted mining plan for approval of Central Government whereas the other companies are yet to submit their mining plans.

#### Deeming mines for captive use

2229. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of MINES be pleased to state:

(a) the percentage of mines ore-wise held on lease to industries for captive use, for value addition without deeming the mines as captive and to others; and

(b) considering that there is a need for value addition within the country, whether Government would consider amending the laws to give priority to industries deeming mines for captive use?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (DR. DASARINARAYANARAO): (a) As per the information available with Indian Bureau of Mines, a Subordinate Office of the Ministry of Mines, number of captive and non captive mines and percentage of captive mines to total mines for few important minerals within the purview of the Ministry of Mines are given below:—

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